

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5740
ANSWERED ON:30.04.2010
INTERNAL GOVERNANCE REFORMS
Thamaraiselvan Shri R.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government had asked the All India Institute of Medical Sciences (AIIMS), New Delhi to complete internal governance reforms in a time bound manner;
- (b) if so, the details thereof;
- (c) whether the Government is considering to amend the AIIMS Act, 1956; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (d): The Government had setup an Expert Committee under the chairmanship of Dr. M.S. Valiathan to study the functioning of AIIMS, New Delhi. The Committee has inter-alia recommended structural changes requiring amendment in AIIMS Act, Rules and Regulations. Since amendments in AIIMS Act, Rules and Regulations have wider implications, a High Powered Committee comprising of eminent persons having experience in the field of administration and education has been constituted under the chairmanship of Secretary (H&FW) to examine these recommendations including internal governance.